

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-07-2024 AT 02.30 P.M. THROUGH VIDEO CONFERENCING:

PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : --

PETITION NUMBER : IBA/614/2020

NAME OF THE PETITIONER : The Assistant General Manager
(Financial Creditor)

NAME OF THE RESPONDENT(S) : S Ashok

UNDER SECTION : Sec 95(1) of IBC 2016

ORDER

Ms.Vidya, Ld. Counsel for the IRP.

Sri Sri Ganesh, Ld.Counsel for the Personal Guarantor.

Sri Sashikumar Ld. Counsel for the Financial Creditor.

It is pointed out that in the causelist the name of the IRP has been wrongly mentioned. **Registry is directed** to correct.

Rejoinder filed.

Pleadings are complete.

List the petition for hearing on **01.08.2024**.

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**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

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-SD-

**SANJIV JAIN
MEMBER (JUDICIAL)**